

receivers in the country within an indicated time-frame.

- (v) To estimate the investments required to manufacture colour TV related components.
- (vi) To make an assessment of various aspects relating to colour TV technology.

The Working Group comprises representation of the Departments of Electronics, Doordarshan, Bharat Electronics Ltd; Planning Commission; Ministry of I & B and the Central Electronics and Engineering Research Institute, Pilani.

- (c) The Working Group is likely to submit its report by the end of June, 1980.

Indo-Bangladesh Joint River Commission

183. SHRI CHITTA BASU:

SHRI SUBHASH CHANDRA BOSE ALLURI:

SHRI M. RAM GOPAL REDDY:

SHRI K.P. SINGH DEO:

SHRI INDRAJIT GUPTA:

Will the Minister of IRRIGATION be pleased to state:

- (a) whether the Indo-Bangladesh Joint River Commission recently met at New Delhi in April, 1980; and

- (b) if so, the outcome of the meeting?

THE MINISTER OF IRRIGATION (SHRI KEDAR PANDEY): (a) and (b) The resumed eighteenth meeting of the Indo-Bangladesh Joint Rivers Commission took place in Delhi between the 26th and 28th April, 1980.

The meeting discussed the issues left unresolved in the earlier meeting held from 27th to 29th February, 1980 regarding the long term schemes for the augmentation of the dry season flows of the Ganga and Tista water issues, and decided that these issues should be discussed further, at the next meeting of the Commission scheduled to be held in Dacca.

Change of date fixed for Assembly Poll 1980

184. SHRIMATI PRAMILA DANDAVATE: Will the Minister of LAW, JUSTICE AND COMPANY AFFAIRS be pleased to state:

- (a) whether it is a fact that the 30th May, 1980, the date fixed for the Assembly Poll in certain States was subsequently changed;

- (b) whether the change was due to the demand from certain political parties;

- (c) if so, the names of the political parties; and

- (d) if not, the reasons for the change of date?

THE MINISTER OF LAW, JUSTICE AND COMPANY AFFAIRS (SHRI P. SHIV SHANKAR): (a) to (d). Yes, Madam. Requests for change of date of poll were received in the Election Commission from Shri G. M. Banatwala, M. P. Hon. Secretary, Indian Union Muslim League and certain other individuals. The Election Commission received some representations saying that the 30th May, 1980 (Friday) which was originally proposed as one of the days for poll was inconvenient for the Muslim community because of Friday prayers. Considering all facts and circumstances, the Commission decided to fix 28th May, 1980 (Wednesday) and 31st May, 1980 (Saturday) as the dates of poll in the nine States.